

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2071
ANSWERED ON:06.12.2012
POLICIES FOR PRIVATE INVESTMENT
Dhruvanarayana Shri R. ;Siricilla Shri Rajaiah

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have notified several policies to encourage private investment in the development of railway infrastructure in the country during the Eleventh Five Year Plan;
- (b) if so, the details thereof;
- (c) the details of response thereto; and
- (d) the details of such policies proposed for the Twelfth FYP?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2071 BY SHRI RAJIAH SIRICILLA AND SHRI DHRUVA NARAYANA TO BE ANSWERED IN LOK SABHA ON 06.12.2012 REGARDING POLICIES FOR PRIVATE INVESTMENT.

(a), (b) & (d): A number of policies were announced during Eleventh Five Year Plan to encourage private investment in terminals and wagons. These include: Private Freight Terminal policy (PFT), Special Freight Train Operators (SFTO) policy, Automobile Freight Train Operators (AFTO) policy, Auto-hub/ancillary policy, Operation of Container Trains, R3i (Railways' Infrastructure for Industry Initiative) and R2CI (Rail Connectivity to Coal and Iron Ore mines) policies to facilitate participation of private sector in development of Railway infrastructure.

While these policies will continue to be pursued during the Twelfth Five Year Plan, a revised policy for encouraging private participation in rail connectivity projects has been approved recently by the Union Cabinet.

(c): Approval of 53 rakes have been given under Liberalised Wagon Investment Scheme, 3 rakes approval have been given for Special Freight Train Operators Scheme, notification for 8 Private Freight Terminal have been issued, 17 private container train operators have now been given permission for operation of container trains.